## Credit Camps held in Tamil Nadu

- 4941. DR. V. RAJESHWARAN: Will the Minister of FINANCE be pleased to state:
- (a) the number of beneficiaries in credit camp functions held in Tamil Nadu, districtwise, during 1986-87;
- (b) whether some of the officers in nationalised banks are not cooperating with the credit camp functions; and
- (c) the action proposed to be taken by the Government against those officers?

THE MINISTER OF STATE IN THE **MINISTRY** OF **FINANCE** (SHRI JANARDHANA POOJARY): (a) to (c) The present data reporting system of banks does not yield separate information regarding number of credit camps, amount disbursed and number of beneficiaries in various parts of the country. No central monitoring of credit camps is considered to be either feasible or necessary. Bank officers generally involve themselves in the organising of credit camps as a part c'overall measures taken by banks to bring about accelerated credit assistance to weaker sections.

## Female Bables Abandoned

- 4942. SHRIMATI MADHUREE SINGH: Will the Minister of WELFARE be pleased to state:
- (a) whether Government are aware that many newly born babies mostly female babies are abandoned by mothers in the hospitals and nearby and a few of these babies die in absence of adequate arrangements;
- (b) whether any study has been made in this regard; and
  - (c) the steps taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIR-IDHAR GOMANGO): (a) No such instance has come to notice.

- (b) No, Sir.
- (c) In addition to arrangements by State Governments, assistance to voluntary organisations is provided by the Central Government on a matching grant basis through the State Governments for running homes for children in need of care and protection.